

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.10.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt. Ltd. Vs Andhra Pradesh Medtech Zone Ltd.	Mr. Pawan Jhabakh	
2.	Comp App (AT) (CH) (Ins) No. 367/2024 To dispense with IA No. 1009/2024	Government Of Tamil Nadu Commercial Taxes and Registration Dept. Vs Mr. Venkataramanrao Nagarajan, Liquidator of Tvl. Ashok Magnetics Ltd.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA no. 1010/2024 Interim relief IA no. 1011/2024 For Condone Delay IA No. 1012/2024	Omkara Assets Reconstruction Pvt. Ltd. Vs Mr. Yadavalli Sai Karunakar Erst. Liquidator, BS Limited & Anr.	Ms. Lakshana Viravalli	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 50/2021 (Additional docs.) in TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

5.	IA No.111/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.32/2021 For Stay IA No.74/2021 For Dispense with IA No.75/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran R1 Mr. ML Ganesh R2
6.	IA No. 809/2023 (For Additional docs.) in Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. Shailandhran R1-R6 Mr. Kushagra Pandit R7, R8 & R10, R11
7.	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Shailandhran	Ms. Kriti Mewar-R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit R4, R5, R8 & R10
8.	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 5 Ors. WITH	Mr. B Arvind Srevatsa	Mr.S. Satyanarayanan-R1 Mr. R Sugumaran-R5
9.	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. WITH	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan-R1 Mr. R Sukumaran- R2

10.	IA No. 202/2021 & 641/2022 (For Additional docs) in Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr.S Satyanarayanan-R1 Mr. MS Viswanathan R2 Mr. R Sukumaran-R3
11.	IA No.501, 502, 503 & 712/2024 (For Intervention) in Comp App (AT) (CH) (Ins) No. 129/2024 For Exemption IA No.345 & 346/2024 For Stay IA No. 344/2024	Baaskaran S Suspended Director of M/s. Tarun Realtors Pvt. Ltd. Vs Ace Enviro Tech Pvt. Ltd. & Anr.	Ms. Akila Senguttuvan	Mr. Chandramouli Prabhakaram- R1 Mr. Krishna Dath M-R2
12.	IA No. 654/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.247/2024 For Stay IA No. 655/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
13.	IA No. 668/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. Acting as Debenture Trustee for BPEA India Credit Investments Trust II & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 182/2024	M/s. Vasavi Power Services Pvt. Ltd Rep by its Authorised Rep Mr. Thamban Velichamthottu Padinjare V Vs M/s Promac Engineering Industries Ltd.	Mr. Amir Bavani	Mr.S Sathiyarayanan

15.	Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No.1013/2023 Interim Injunction IA No.253/2024	G. Subramanian Vs Mr. CA R Shanmuggam, Liquidator of M/s. RLS Alloys Pvt. Ltd. & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1
16.	Comp App (AT) (CH) (Ins) No. 381/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt. Ltd	Mr. Ramesh Kumar Chopra	Mr. Pradeep Jayaraman
17.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Agencies Pvt. Ltd. & 2 Ors.	Mr. Pranava Charan	Mr. Anoop Prasad Nimmalapudi- R3
18.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee- R1
19.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Rohan Aloor	
20.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors.	Mr. TK Bhaskar	Mr. Y Suryanarayana For Caveator
21.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
22.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 170-171/2021 (CA) (AT) (Ins) 1094-1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
24.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr.	Ms. Pooja Chopda	Mr.Y Suryanarayana-R1 Mr. Shabbeer Ahmed- R2
25.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia-R1 Mr. IS. Uppin- R2 Ms. Anusha Peri-R3, R4 Mr.V Mahesh- R5 Mr.B Chandrasekaran- R6 Mr. T Shrinikethan-R8
26.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia-R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith-R3, R5 Mr. T Shrinikethan-R6, R7
27.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No.435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr.Sathyanarayanan -R2

28.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No.436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr.Sathyanarayanan -R2
29.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt. Ltd	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran
30.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
31.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
32.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi- R1
33.	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate Stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
34.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
35.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No.986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd.	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar

36.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17
37.	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 Leave to file IA No.226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2
38.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589 & 974/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Ms. Mumaneni Vazra Laxmi- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

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